

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3777

ANSWERED ON:27.04.2012

ANTI MALARIA DRUGS

Chauhan Shri Sanjay Singh;Singh Shri Vijay Bahadur

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has ascertained the quality and efficacy of various anti-malaria drugs available in the country;
- (b) if so, the details thereof;
- (c) whether cases of malaria, resistant to certain existing drugs have come to the notice of the Government;
- (d) if so, the details thereof; and
- (e) the corrective measures taken/ proposed by the Government in this regard including lifting of ban on anti-malaria drug Artemisinin and its combinations?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a) & (b) The Government of India procures only those anti malarial drugs which meet the criteria of technical specifications. Further, 15 sentinel sites have been set-up in collaboration with National Institute of Malaria Research to monitor efficacy of anti-malaria drugs.
- (c) & (d) Based on the results of therapeutic efficacy monitoring; it was observed that Plasmodium falciparum parasite has developed the resistance to choroquine.
- (e) Following corrective measures have been to preserve efficacy of various anti-malaria drugs available in the country:
  1. Ban on use of Artemisinin mono therapy.
  2. Treating all Pf cases in the country through Artemisinin based Combination Therapy (ACT).
  3. Monitoring of therapeutic efficacy of all anti malarials through 15 sentinel Sits in collaboration with NIMR.